

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7027

ANSWERED ON:11.05.2000

RELEASE OF SHRI ROOP LAL FROM PAK JAIL

ASHOK KUMAR SINGH CHANDEL;MADHAVRAO SCINDIA;NARESH KUMAR PUGLIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of DEFENCE be pleased to state:

(a) whether Shri Roop Lal Sahariya, who was arrested in 1974 in Pakistan on charges of spying and released in 2000, was a defence personnel working for the country;

(b) if so, the compensation paid to him/his family members during these 26 years; and

(c) the compensation proposed to be given to him now, when he has been released and come back to India?

Answer

MINISTER OF DEFENCE

(SHRI GEORGE FERNANDES)

(a) to (c): Shri Roop Lal Sahariya who had joined the Indian Army as a Rifleman/washerman had taken premature discharge from the Army in 1969 on compassionate grounds. Thereafter he was not working for the Indian Army.